MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 271 **Imphal, Friday, November 6, 2026** **(Kartika 15, 1948)**

GOVERNMENT OF MANIPUR
SECRETARIAT : LAW & LEGISLATIVE AFFAIRS DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, October 12, 2026

No. 4/35/94-Judl/L(Pt. II): In exercise of the power conferred under rule 15 of the Manipur Judicial Service Rules, 2005 (as amended from time to time), the Governor of Manipur is pleased to order that the probation period of 2(two) years in respect of Shri Salam Samarjeet Singh, MJS Grade-I shall be deemed to have been completed on 25.09.2026.

2. This is issued in pursuance of the Registry, High Court of Manipur vide their letter No. HCM/Est-31/1/2024-21312 dated 01.10.2026.

3. The expenditure is debitable from the relevant Head of Accounts under Demand No. 26– Administration of Justice.

By orders & in the name of Governor,

ARUN KUMAR SINHA,
Principal Secretary (Law),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Ngangbam Roben Singh
Date: 06-11-2026
15:13:30